

(a) whether Government have taken note of the recent disclosure of the active participation of politicians and anti-social elements in the administration of several bumper and super bumper lotteries in the various parts of the country ;

(b) whether State Officials and Union-territory officials have permitted lottery organisers to organise these lotteries ; and

(c) whether there is any proposal to ban private lottery business ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c). Government have seen certain reports published in a section of the Press alleging association of some politicians with the lotteries authorised by some of the States and being conducted by Private agencies. As the private lotteries fall within the jurisdiction of the State Governments the question of the Central Government banning private lotteries does not arise.

Setting up of electronics city near
Palam Airport

*218. SHRI G.G. SWELL :
PROF. P.J. KURIEN :

Will the PRIME MINISTER be pleased to state :

(a) whether Government have received proposals from various groups/organisations to set up an electronics city in the vicinity of Palam Airport ;

(b) if so, the details thereof ;

(c) whether the Department of Electronics has given its clearance for the setting up of such a city ; and

(d) the estimated cost and how it is going to be financed ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPART-

MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b). An application has been received from one party for an in principle approval for the concept of electronic city near Palam at Gurgaon, Haryana. The proposal visualises setting up of integrated facilities for Non-Resident Indians/Scientists/Entrepreneurs and is aimed at providing infrastructure in terms of land, buildings, services, equipment, markets, funds, consultancy, etc. in areas of electronics. This approach, it is anticipated by the promoters, will enable the entrepreneurs to concentrate on production, planning, development, quality control rather than organising the facilities.

(c) The proposal does not envisage industrial approvals. Hence the question of giving clearance does not arise. The Department of Electronics, however, welcomes the concept of an electronic city. All applications for Industrial Licences/registration will be considered in accordance with the Government policies.

(d) The proposal envisages an estimated cost of the project at Gurgaon,— as per entrepreneur's proposal,— as Rs. 72.71 crores to be financed through equity capital and sale of built up area.

50-seater Commuter Planes
for Vayudoot

*219. SHRI LAKSHMAN MALLICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under the consideration of Government regarding Vayudoot, the country's third level airlines, to have 50 seater commuter planes to ensure economies of scale ; and

(b) if so, the details regarding the plan of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Vayudoot is presently operating its services with its own Dornier aircraft and F-27 and HS-748 aircraft leased from Indian Airlines. The capacity of the F-27 and HS-748 is 40 and 48 respectively. Vayudoot has projected the need for acquiring two 40-50 seater aircraft during the Seventh Plan period, one each in 1987-88 and 88-89.

(b) Government have not taken a decision in this regard.

Introduction of Vayudoot Service to West Bengal Dinajpur, Jalpaiguri and Malda in West Bengal

*220. SHRI ANANDA PATHAK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have considered the proposal for introducing Vayudoot air service to district headquarters of West Dinajpur, Jalpaiguri and Malda in West Bengal for the improvement of communication facility in this region ; and

(b) if so, the likely date by which the Vayudoot service will be introduced in the region ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Suggestions received from time to time for introducing Vayudoot services to the district headquarters of West Dinajpur, Malda and Jalpaiguri have been considered and it was decided that these services will not be introduced in the first phase of the expansion plans of Vayudoot. Vayudoot has been asked to undertake a traffic survey of these stations. Services to these stations would, however, be considered for introduction subject to viability of operations, deve-

lopment of the requisite infrastructure and availability of suitable spare aircraft capacity. The likely date, by which Vayudoot services to these stations might be introduced, cannot be indicated at this stage.

Fate of Silicon Deal

1173. SHRI MANIK REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Prime Minister is to decide the fate of silicon deal (Times of India, 21 February, 1985); and

(b) whether the claims made by Mettur Chemicals have been confirmed by Secretary, Scientific and Industrial Research and if so, whether Government will entrust this job to the firm as a part of national self-reliance ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b). The Department of Electronics had finalised its technical collaboration agreement with M/s Hemlock Semiconductor Corporation, USA. The required import clearance from US Government had not been received till November 1984; in the meantime some information was brought to the notice of the Department of Electronics in November, 1984. These inputs were studied in depth and the decision has now been taken that the Department of Electronics will take steps to acquire the process know-how, basic engineering and proprietary equipment from M/s Hemlock. Simultaneously, full support would be given to indigenous development efforts to establish the technology on a commercial basis.

The claims made by Mettur Chemicals regarding availability of cost effective indigenous technology as an alternative for setting up the polysilicon plant of National Silicon Facility, have been examined in detail by Secretary, Depart-